Annexure- 4

Name of the corporate debtor: Lok Housing & Constructions Limited; Date of commencement of CIRP: 03/06/2019; As per IBBI Circular No. IBBI/CIRP/47/2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

		Details of claim received		Details of claim admitted					Amount of	Mount of	Amount of	Amount of	Remarks, if
Sl.		Date of	Amount	Amount of claim	Nature of claim	Amount	Whether	% of	contingent	any mutual	claim not	claim under	any
No.	Name of creditor	receipt	claimed	admitted		covered by	related	Voting	claim	dues, that	admitted	verification	1
						guarantee	party?	share in		may be			
					I I I I I I I I I I I I I I I I I I I			CoC		set-off			4 '
1	USV Private Limited	27/06/2010	12 650 264	13,658,364	Unsecured financial creditor		'	0.32	1	'	_	'	'
1	USV Private Limited	27/06/2019	13,658,364	13,030,304	creditor	-	-	0.52	-	-	-	-	+
2	M/s Fortune Partners	27/06/2019	2,201,838,609	-	Claim as JV partner	-	YES	-	-	-	2,201,838,609	-	Note 1
							['	<u> </u>		'			[]
	Siddhart Sikka, Deepika				Unsecured financial		'	1		'	1	'	
3	Arora, Pamla Sikka	18/06/2019	6,059,764	-,,		-	-	0.14	-	-	1,531		Note 2
	Uine and by Bondiwadokar	10/00/2010	2 200 142		Unsecured financial		'	0.00	1	'	058	'	
4	Himanshu Bandiwadekar Accel Realtors Private	18/06/2019	3,866,142	3,865,184	creditor Unsecured financial	-	-	0.09	-	-	958	-	Note 2
5		26/06/2019	104,650,959	104,120,000	1	_	YES	2.42	_	_	530,959		Note 2
)	Lillinted	20/00/2013	104,030,333	104,120,000	Creditor	+	112	2.72	 	 	330,333	+	Loan given to
	1			'	Unsecured financial		'	1		'	1	'	group
6	Varun Gupta	27/06/2019	5,500,000		creditor	-	-	-	-	-	5,500,000	1	companies
					Unsecured financial		'			'			As per books
7	Trade Tech	30/08/2019	13,060,978	-	creditor	-	-	-	-	-	13,060,978	-	of CD
	1			'	1		'	1	1	'	1	'	1
	Premjayanti Enterprises	/3.5 /2.04.0	22.224.705	'			'	1	1	'	22 224 705		1
8	Private Limited	20/06/2019	80,824,795	-	Claim as JV partner	-	-	-	-	-	80,824,795	-	Note 1
	1			1	1		'	1		'	1		
	1			'	1		'	1		'	1		As per
	1			'	1		'	1		'	1	I	Decree terms
	1			'	1		'	1		'	1		claimant is
	1	1		'	1		'	1		'	1		supposed to
	Pinnacle Financial	1		'	1		'	1		'	1	1	claim only
	Consultancy &	1		'	1		'	1		'	1		shortfall in
	Investment Services Pvt	1		'	Unsecured financial		'	1		'	1		receipt after
9	Ltd.	23/09/2019	96,812,676		creditor	-	- '	l <u>-</u> '		'	96,812,676		sale





Form C

Annexure- 4

Name of the corporate debtor: Lok Housing & Constructions Limited; Date of commencement of CIRP: 03/06/2019; As per IBBI Circular No. IBBI/CIRP/47/2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

		Details of claim received		Details of claim admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if	
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC	contingent claim	any mutual dues, that may be set-off	claim not admitted	claim under verification	any
	Integrated Finance				Unsecured financial								Claimant under liquidation and not provided sufficient documents in support of
10	Company Limited	23/10/2020	7,244,731	-	creditor	-	-	-	-	-	7,244,731	-	Appropriate claim form not filed after informing about the
11	Pratik Ashar	23/12/2020	500,000	-	Compensation	-	-	-	-	-	500,000	-	same
	Total		2,534,017,018	127,701,781				2.96			2,406,315,237		

Notes

- 1 It was JV Partner Transaction and NOT Financial Creditor in nature.
- 2 Interest difference. Interest only upto CIRP commencement date can be considered.



